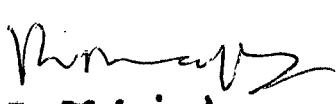
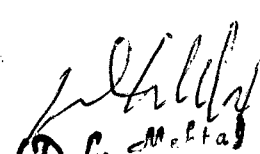
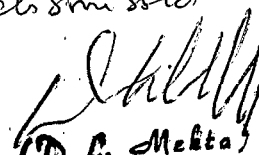


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>22.1.93</u>	Mr. Pankaj Bhandari Counsel for the applicant Register & Put up in Court for admission on 25.1.93 along with MP for Joint Petition. REGISTRAR C.A.T., JAIPUR
<u>25/1/93</u>	Mr. Pankaj Bhandari - Counsel for applicant. As requested by learned Counsel for the applicant, may be listed for admission on 29-1-93.  (B. B. Mahajan) Member (Adm.)  (D. L. Mehta) Vice-Chairman
29.1.93 Copy sent to the app. & up no 1 on vide 15/2/93 Date 15.2.93 14/2/93	Mr. Pankaj Bhandari - Counsel for applicant The learned Counsel for the applicant submits that subsequent events have been taken place after filing the O.A and wishes to file a fresh O.A. The prayer is allowed. The O.A. stands dismissed as withdrawn.  (B. B. Mahajan) Member (Adm.)  (D. L. Mehta) Vice-Chairman